

(b) if so, the details thereof; and

(c) the steps taken or proposed to clear the proposals? *~

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) There is no application for grant of letter of intent for setting up of a new unit in Punjab in the Central Public Sector. However, during the calendar years 1987 to 1989, 206 applications were received for grant of letters of intent for setting up of new undertakings in Punjab.

(b) and (c). Out of the aforesaid 206 applications, 47 applications have been approved and the letters of intent granted to the applicants. Of the remaining 159 applications, 98 have been rejected/otherwise disposed of and 61 applications are at various stages of processing. It is the constant endeavour of the Government to dispose of all industrial licence applications as expeditiously as possible.

[*Translation*]

Number of Registered Aircraft

218. SHRI HARSH VARDHAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of aircraft of various Public Undertakings, Companies, Private Individuals, Flying Clubs and States Governments, registered for flights separately;

(b) the details of aircraft with Public Undertakings and the seating capacity of each; and

(c) the number of registered aircraft with the Indian Airlines, Air India, Vayudoot and the National Airports Authority of India, separately?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The requisite information is furnished in the Statements I, II and III given below:

STATEMENT - I

(a) The number of registered aircrafts with Public Sector Undertakings, Companies, Private individuals, Flying Clubs and State Governments is as follows:-

| | | |
|-------------------------------|---|-----|
| 1. Public Sector Undertakings | : | 177 |
| 2. Companies | : | 68 |
| 3. Private Individuals | : | 5 |
| 1. Flying Clubs | : | 142 |
| 5 State Governments | : | 33 |

STATEMENT-II

(b) Details of aircrafts with Public Sector Undertakings and the seating capacity of each:—

| | Type | No. | Seating Capacity (Passengers) |
|----------------------------------|----------------------|-----|----------------------------------|
| 1. Air India | Boeing 747-200/300 | 12 | 377/271 |
| | Airbus A300-B4 | 3 | 238 |
| | Airbus A310 | 6 | 210 |
| 2. Indian Airlines | Airbus A320 | 14 | 168 |
| | Airbus A300B2/B4 | 11 | 271/273 |
| | Boeing 737 | 24 | 126 |
| | HS-748 | 3 | 44 |
| | F-27 | 4 | 40 |
| 3. Vayudoot | Dornier D0-228 | 9 | 19 |
| | HS-748 | 8 | 48 |
| | F-27 | 3 | 40 |
| Agro Aviation Division, Vayudoot | | | |
| | Basant | 16 | 0 |
| | Beaver | 3 | 1 |
| | Piper Pawnee | 2 | 0 |
| | Bell 47 helicopter | 1 | 1 |
| | Bell 206A helicopter | 1 | 5 |
| | Cheetah helicopter | 1 | 5 |

| | <i>Type</i> | <i>No.</i> | <i>Seating Capacity (Passengers)</i> |
|----|-------------------------------|------------|---|
| 4. | Pawan | 19 | 12 |
| | Hans Ltd. | 19 | 15 |
| 5. | Beech Expediter | 1 | 7 |
| | Beech Baron B58 | 1 | 6 |
| 6. | HAL | 1 | 5 |
| 7. | Dakota DC-3 | 1 | Aerial work aircraft used for calibration purposes. |
| | HS-748 | 2 | |
| | Dornier DO-228 | 2 | |
| 8. | ONGC | 3 | 5 |
| | Alouette helicopter | 1 | 19 |
| 9. | SAIL | 2 | 7 |
| | Beech Queen Air 65 | 1 | 10 |
| | Islander | 1 | 6 |
| | Beech King Air F-90A | 1 | 6 |
| | Beech Twin Bonanza | 1 | 6 |
| | Beech Super King Air B 200 | 1 | 8 |

STATEMENT—III

(c) Number of registered aircrafts with the Indian Airlines, Air India, Vayudoot and the National Airports Authority of India:—

Indian Airlines

| <i>Type</i> | <i>Number</i> |
|-------------|---------------|
| Airbus A320 | 14 |
| Airbus A300 | 11 |
| Boeing 737 | 24 |
| HS-748 | 3 |
| F-27 | 4 |

Air India

| <i>Type</i> | <i>Number</i> |
|-------------|---------------|
| Boeing 747 | 12 |
| Airbus A300 | 3 |
| Airbus A310 | 6 |

Vayudoot

| <i>Type</i> | <i>Number</i> |
|----------------|---------------|
| Dornier DO-228 | 9 |
| HS-748 | 8 |
| F-27 | 3 |

Agro Aviation Division, Vayudoot

| <i>Type</i> | <i>Number</i> |
|--------------|---------------|
| Basant | 16 |
| Beaver | 3 |
| Piper Pawnee | 2 |

| <i>Type</i> | <i>Number</i> |
|----------------------|---------------|
| Bell 47 helicopter | 1 |
| Bell 206A helicopter | 1 |
| Cheetah helicopter | 1 |

National Airports Authority

| <i>Type</i> | <i>Number</i> |
|----------------|---------------|
| Dakota DC-3 | 1 |
| HS-748 | 2 |
| Dornier DO-228 | 2 |

[*English*]**Power Production in Eighth Plan**

219. SHRI HARSH VARDHAN : Will the Minister of ENERGY be pleased to state:

(a) the total quantity of electricity likely to be produced at the beginning of the Eighth Plan and the Total demand thereof;

(b) the gap between demand and production of electricity at the end of the Eighth Plan; and

(c) the details of the schemes proposed to be undertaken for production of electricity

during the Eight Plan?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The target for electricity production at the beginning of the 8th Plan is 25.3 billion units as against an estimated requirement of 269 billion units approximately.

Additional capacity of 38369 MWs is proposed to be installed in the Eight Plan comprising 7434 MW of hydel, 30230 MW of thermal and 705 MW of nuclear capacity.

The gap between demand and production of electricity at the end of the Eighth Plan is likely to be :-

| | | |
|----------------|----------|---------|
| Peak deficit | 11453 MW | (16.3%) |
| Energy deficit | 3028 MU | (0.8%) |